

**IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT KALABURAGI.  
NOTIFICATION**

Date : 02.04.2019.

Sub : Additional Selection list of candidates for **"PEON"** posts - reg.

Ref: 1) District & Sessions Court, Kalaburagi Notification No.DCK/  
ADMN/04/2018 dated: 03.11.2018

2) Karnataka Sub-ordinate Courts (Ministerial & other posts) (Recruitment) (Amendment) Rules, 2007.

3) District & Sessions Court, Kalaburagi Notification dated: 02.04.2019 notifying the main list.

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**PEON POSTS (ADDITIONAL LIST)(Waiting List)**

**LOCAL CADRE**

<b>Sl. No</b>	<b>Appln No.</b>	<b>Name and address of the candidate selected.</b>	<b>Date of birth</b>	<b>Reservation</b>
1	1892	Nagindrappa S/o Siddanna Ujalambe R/o Chitali, Tq.Aland Dist.Kalaburgi-585314	01.01.1987	GM (O)
2	3424	Barikara Lakkappa S/o Ningappa B R/o Tawalapur Post Tq Hadagali, Dist Ballari	01.06.1986	Cat-I (PH)
3	2465	Laxmi D/o Saidappa R/o E/8, Hagaragundagi Tq & Dist: Kalaburagi-585308	30.10.1996	GM (W)
4	15	Shivakumar S/o Ashok Sagari R/o H.No.LIG 33 KHB Colony Old Jewargi Road, Kalaburagi-585102	27.10.2000	SC (R)
5	3480	Renuka D/o Ramanna M R/o 2nd Ward Near Basavanna Temple Chikkajanthakal Post Chikkahanathakal Tq Gangavati Dist Koppal	23.06.1993	2A (W)
6	3584	Avinash S/o Laxman Bachinde R/o V.K Salgar Tq: Aland Dist Kalaburagi-585316.	05.08.1979	Cat-I (R)

However, the candidates whose names are included in the above Additional list has no right to appointment merely on the basis of inclusion of their names in the Additional list.

**Sd/-  
(P.T.Kattimani)  
Prl.District & Sessions Judge,  
Kalaburagi.**